

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 2690

ANSWERED ON 09/03/2026

Regulating of School Fee Structure

2690. Dr. Ganapathy Rajkumar P:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Union Government has any proposal to formulate a comprehensive National Policy to regulate schools fee structure and to impart quality education in all private schools across the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a) to (c): Education is a subject in the Concurrent List of the Constitution. Schools, other than those owned/funded by the Central Government, are under the jurisdiction of the respective State Governments. Therefore, matters related to the management of schools including fee structure are regulated in accordance with the Rules and Instructions of the respective State Government concerned. However, under the Right of Children to Free and Compulsory Education (RTE) Act, 2009, every child aged six to fourteen has the right to free and compulsory elementary education in a neighborhood school. Section 12(1) (c) of the RTE Act, 2009 mandates reservation in private unaided schools for children belonging to weaker sections and disadvantaged groups to the extent of at least 25% seats at the entry level and provision of free and compulsory elementary education to such children till its completion.

As per National Education Policy (NEP) 2020, a National Assessment Centre, PARAKH (Performance Assessment, Review, and Analysis of Knowledge for Holistic Development), has been set up, as a standard-setting body in the Ministry, which fulfils the basic objectives of setting norms, standards, and guidelines for student assessment and evaluation for all recognized school boards of India, guiding the State Achievement Survey (SAS) and undertaking the National Achievement Survey (NAS), monitoring achievement of learning outcomes in the Country. Accordingly, PARAKH Rashtriya Sarvekshan was conducted throughout the country on December 4th, 2024, to assess student competencies across Foundational, Preparatory and Middle stages from schools of 781 Districts in all 36 States/UTs.
